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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 370/2017

BENNETT COLEMAN & COMPANY LIMITED

..... Plaintiff

Through Appearance not given

versus

ARG OUTLIER MEDIA ASIANET NEWS PRIVATE LTD& ORS.

.... Defendant

Through Mr. Harshul Singh, Adv

CORAM:

SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER 18.09.2018

% 18.09.2018

Adjournment slip has been moved by plaintiff.

I.A. No. 7518/2018 (under Order 1 Rule 10 CPC by plaintiff)

Reply and rejoinder have been filed. Pleadings are complete. Put up for arguments on 12.10.2018.

I.A. No. 7519/2018 (under Order 6 Rule 17 CPC by plaintiff)

List for consideration on 12.10.2018.

SH. RAKESH PANDIT (DHJS) JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 18, 2018